

**GOVERNMENT OF NAGALAND
HOME DEPARTMENT
NAGALAND STATE DISASTER MANAGEMENT AUTHORITY
NAGALAND:: KOHIMA**

NO.NSDMA-ER-COVID19/301/2020 (Part-II) / 5572 Kohima, dated, the 19th August 2021

NOTIFICATION

Sub: Standard Operating Procedure(SOP) on preventive measures to be followed to contain the spread of COVID-19 in outdoor parks, entertainment parks, recreation areas and similar places

In pursuance to this office order of even number dated 18/08/2021, the outdoor parks, entertainment parks, recreation areas and similar places, are permitted to open, up to a maximum of 50% capacity, outside the containment zones, with immediate effect, subject to adherence to the following provisions of the Standard Operating Procedure(SOP) on the preventive measures to contain the spread of COVID-19:

1. Requirement of vaccination/testing for COVID-19

- a) All the persons managing the outdoor parks, entertainment parks, recreation areas and similar places, as well as all the visitors, including the children, should be asymptomatic.
- b) Every person managing the park and such facilities, and every visitor, who is 18 years of age and above, should be fully vaccinated (taken both the doses) against COVID-19, or should have taken the 1st (first) dose of vaccine against COVID-19, and at least 15 (fifteen) days should have passed since taking the 1st (first) dose).
- c) If the above vaccination criteria is not fulfilled, by any person managing the park and such facilities, or by any visitor, such person or the visitor, as the case may be, should carry a COVID-19 negative test report, done through either RT-PCR/TrueNat/CBNAAT, with the swab given for the testing not earlier than 15(fifteen) days.

2. Promoting COVID appropriate behaviour

Simple public health measures are to be promoted to reduce the risk of spread of COVID-19 infection. These measures are to be observed by all (staff and visitors) in these places at all times.

These include:

- i. Individuals must maintain a minimum distance of 6 feet (2 gaj ki doori) in public places as far as feasible.
- ii. Use of face covers/masks at all times. They must be worn properly to cover nose and mouth. Touching the front portion of mask/face covers to be avoided.
- iii. Practice frequent hand washing with soap (for at least 40-60 seconds) even when hands are not visibly dirty. Use of alcohol-based hand sanitizers (for at least 20 seconds) can be made wherever feasible.
- iv. Respiratory etiquettes to be strictly followed. This involves strict practice of covering one's mouth and nose while coughing/sneezing with a tissue/handkerchief/flexed elbow and disposing off used tissues properly.

- v. Self-monitoring of health by all and reporting any illness at the earliest to State or District helpline.
 - vi. Spitting shall be strictly prohibited.
 - vii. Installation & use of Aarogya Setu App shall be advised to all.
3. **Protecting the vulnerable population**
- i. Person above 65 years of age, persons with comorbidities, pregnant woman and children below the age of 10 years are advised to take necessary precautions in terms of maintaining physical distancing, wearing mask properly etc. Outdoor parks, entertainment parks, recreation areas management to advise its clients accordingly.
 - ii. Employees who are at higher risk i.e. older employees, pregnant employees and employees who have underlying medical conditions must take extra precautions. They should preferably not be exposed to any front-line work requiring direct contact with the public.
4. **Providing and maintaining healthy environment at outdoor parks, entertainment parks, recreation areas similar places**
- i. Prior to resumption of activities, all work areas, public utility areas and open spaces (including but not limited to rides, museums, gardens, food courts, gift shops, etc.) shall be sanitized with 1% Sodium Hypochlorite solution. Thereafter this will be done on a regular basis. Detailed guidelines are available at:
<https://www.mohfw.gov.in/pdf/Guidelinesondisinfectionofcommonpublicplacesincludingoffices.pdf>.
 - ii. Cleaning and regular disinfection (using 1% Sodium Hypochlorite solution) of frequently touched surfaces (door knobs/handles, elevator buttons, hand rails, slides, chairs, tabletops, benches, washroom fixtures, etc.) and floors, walls etc. to be done before opening of outdoor parks, entertainment parks, recreation areas, at the end of the day and at other appropriate times.
 - iii. Provisions to be made for multiple hand washing stations and hand sanitizers for the use of public. Provision of soap in toilets and hand sanitizers in other common areas in sufficient quantity must be ensured.
 - iv. Deep cleaning of all drinking and hand washing stations, washrooms, showers and lavatories shall be ensured.
 - v. Visitors and employees should be advised to dispose of used face covers / masks in separate covered bins placed in common areas.
5. **Planning for operations, scheduling and monitoring of activities**
- 5.1 **Physical distancing**
- i. For ensuring physical distancing inside and outside the premises, specific markings on the floor may be made. Similarly, physical distancing shall also be maintained in office areas and common utility areas.
 - ii. There will be queue management inside and outside the premises. Enough personnel will be deployed to monitor the queue and physical distancing.
 - iii. Lockers for staff and visitors will remain in use; physical distancing and regular disinfection to be maintained.

- 5.2. Crowd management**
- i. The crowd density does not remain the same throughout and usually peaks on weekends and holidays. Planning should specifically factor-in requirement for these peak days.
 - ii. Provision for online tickets must be encouraged.
 - iii. The tickets sold shall be commensurate with the floor area per person that is required for fulfilling the physical distancing norms. Accordingly, entry to the outdoor parks, entertainment parks, recreation areas, and similar places, shall be regulated.
 - iv. Entry of visitors with tickets to be monitored to ensure that the number of visitors inside the outdoor parks, entertainment parks, recreation areas, and similar places, at any given time doesn't exceed the permissible limit.
 - v. CCTV monitoring shall be ensured to detect crowding at any Rides or Food Court etc.
 - vi. For those who reach the outdoor parks, entertainment parks, recreation areas, and similar areas without online ticket or where facility of on-line ticketing does not exist, adequate number of ticket counters shall be planned duly ensuring physical distancing norms.
 - vii. A simple do's and don'ts Advisory may be distributed at the time of issue of tickets/passes or may be printed on the tickets itself. Do's and Don'ts also to be displayed at vantage points.
 - viii. The park management may make suitable provisions for contact-less payment.
- 5.3. Ensuring ventilation**
- i. As far as feasible, natural ventilation must be ensured and use of small enclosed spaces must be discouraged.
 - ii. Circulation of outdoor air needs to be increased, as much as possible, by opening windows and doors, using fans, or other methods.
 - iii. For air-conditioning/ventilation, of closed enclosures, the guidelines of CPWD shall be followed which mentions that the temperature setting of all air conditioning devices should be in the range of 24-30° C, relative humidity should be in the range of 40-70%, intake of fresh air should be as much as possible and cross ventilation should be adequate. Air handling unit needs to be cleaned prior to switching on.
- 5.4. Making available COVID related supplies**
- i. Appropriate arrangements for personal protection devices like face covers/masks, and other logistics like hand sanitizers, soap, sodium hypochlorite solution (1%) etc. shall be made available by management for their employees as per requirements.
 - ii. Provide an adequate supply of calibrated thermal guns.
 - iii. Ensure availability of covered dustbins and trash cans in sufficient numbers to manage waste as per CPCB guidelines (available at: <https://cpcb.nic.in/uploads/Projects/Bio-Medical-Waste/BMW-GUIDELINES-COVID1.pdf>)
- 5.5. Creating awareness**
- i. The mobile application or web site of the outdoor parks, entertainment parks, recreation areas and similar areas, must display preventive measures for COVID-19.
 - ii. The website/ Mobile application shall inform the visitors on self-monitoring of health and not to visit the park if suffering from symptoms of Covid-19.

- iii. Provisions must be made for display of Posters/standees/AV media on preventive measures against COVID-19 at prominent places in the outdoor parks, entertainment parks, recreation areas and similar areas.
- iv. Recorded messages on precautionary measures and COVID appropriate behaviour may be played.
- v. Display State helpline numbers and also numbers of local health authorities at prominent places.

6. Maintaining Healthy operations

6.1. At the entry point and exit.

- i. Entrance to have mandatory hand hygiene (sanitizer dispenser) and thermal screening provisions.
- ii. Multiple gates/separate gates, if feasible, should be used for entry and exit.
- iii. Only asymptomatic persons (managerial staff, employees, visitors) to be allowed in the premises.
- iv. Management staff, employees and visitors living in containment zones shall not be allowed entry in outdoor parks, entertainment parks, recreation areas, entertainment park and other similar places.
- v. All employees/visitors to be allowed entry only if using face cover/masks. The face cover/mask has to be worn at all times inside the outdoor parks, entertainment parks, recreation areas entertainment park and similar areas.
- vi. Staggering of visitors to be done for maintaining physical distancing of a minimum of 6 feet, when queuing up at the time of entry and for rides etc.
- vii. Proper queue management shall be followed at the ticket counters, the parking lots, in corridors and in elevators – duly following physical distancing norms shall be organized by the management/ any out-sourced agencies.
- viii. Valet parking, if available, shall be operational with operating staff wearing face covers/ masks as appropriate. A proper disinfection of steering, door handles, keys, etc. of the vehicles should be taken up, before taking over and handing over the vehicle.

6.2. Within the premises of the outdoor parks, entertainment parks, recreation areas, entertainment park complex.

- i. Seating arrangement to ensure a distance of 6 feet between chairs, benches, etc.
- ii. Staggering of visitors for different rides to be done, to allow for adequate physical distancing.
- iii. Number of people in the elevators shall be restricted, duly maintaining physical distancing norms.
- iv. Use of escalators with one person on alternate steps may be encouraged.

6.3. During rides

- i. Disinfect the common touched surfaces of the ride equipment, before commencing the ride.
- ii. Visitors shall sanitize their hands before and after using the rides. For such purpose hand sanitizer should be provided at the entry and exit of ride stations etc
- iii. Ensure physical distancing in rides.

6.4. Activities in common areas – Souvenir Shops, stalls, cafeteria, food courts, changing rooms, showers, etc.

- i. Adequate crowd and queue management to be ensured.
- ii. In food courts and restaurants, seating allowed shall follow adequate physical distancing norms.
- iii. The seating arrangement should ensure adequate physical distancing.

- iv. Food court staff / waiters should wear mask and hand gloves and take other required precautionary measures.
- v. Contactless mode of ordering and digital mode of payment to be encouraged.
- vi. Tables to be sanitized each time customer leaves.
- vii. In the kitchen, the staff should follow physical distancing norms at workplace.

7. Reporting of a suspect or confirmed case in the premises:

- i. Place the ill person in a room or area isolated from others.
 - ii. Provide a mask/face cover till such time he/she is examined by a doctor.
 - iii. Immediately inform the nearest medical facility (hospital/clinic) or call the State or District helpline.
 - iv. A risk assessment will be undertaken by the designated public health authority (District RRT/treating physician) and accordingly further action be initiated regarding management of case, his/her contacts and need for disinfection.
 - v. Disinfection of the premises to be taken up if the person is found positive.
- 8. Any violation of the above provisions of the SOP will attract action as per legal provisions against the management of the outdoor parks/entertainment parks/recreation areas, or the visitor, as the case may be.**


(ABHIJIT SINHA) IAS
Principal Secretary, Home

To

All the Deputy Commissioners & Chairmen District Task Force on COVID-19 for information and necessary action.

NO.NSDMA-ER-COVID19/301/2020 (Part-II)

Kohima, dated, the 19th August 2021

Copy to:

1. The Commissioner & Secretary to Governor, Nagaland for kind information.
2. The Principal Secretary to Chief Minister, Nagaland for kind information.
3. The Sr. PS to Deputy Chief Minister, Nagaland for kind information.
4. The Director General of Police for kind information.
5. The Commissioner, Nagaland for kind information.
6. All AHoDs for kind information.
7. The Commissioner & Secretary Art and Culture for kind information.
8. The Secretary, Youth Resources and Sports for kind information.
9. The Commissioner & Police Dimapur/All Superintendents of Police, Nagaland for information and necessary action
10. All HODs for information
11. The Director, IPR for wide publicity.


(ABHIJIT SINHA) IAS
Principal Secretary, Home